

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:248
ANSWERED ON:06.08.2013
CONSTITUTION OF TELENGANA STATE
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering any proposal regarding creation of Telengana State;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): Regarding the formation of Telangana State a number of substantive matters and procedural issues have to be addressed. These matters are under consideration of the Government. The Constitution of India lays down a procedure for the formation of a new State. However no time-frame can be given due to the inherent complexities of the situation.